## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2751 ANSWERED ON:28.07.2014 SAFETY AUDITS BY DGCA Scindia Shri Jyotiraditya Madhavrao

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the air safety audits conducted by Directorate General of Civil Aviation (DGCA) during the last three years and the current year has exposed several loopholes in the aviation sector;
- (b) if so, the details thereof;
- (c) whether DGCA has taken any action on the findings of the air safety audits and if so, the details thereof; and
- (d) the steps taken or being taken by DGCA to ensure safe air travel to passengers?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) & (b): Yes, Madam. During the last three years and the current year, DGCA conducted 68 audits of aviation sector. Details of the audits are as follows:

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2011- 13 Audits (13 State Govt/PSUs);
2012- 28 Audits (07 Scheduled Operators, 11 Non-Scheduled Operators (NSOPs) and 10 State Govt./PSUs)
2013- 16 Audits (03 Scheduled Operators, 13 NSOPs)
2014- 11 Audits (07 NSOPs, 04 Other Audit)
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During the audits, some deficiencies related to operational and maintenance documents had been observed.

- (c) The deficiencies observed during the audit were forwarded to the concerned operator for compliance. The Action Taken Reports were reviewed by DGCA and the observations were only closed after being satisfied on the compliance. The details of action taken by DGCA for the discrepancies are enclosed as Annexure `A`.
- (d) The deficiencies in the system and the compliance of rules and regulations pertaining to aviation are monitored during the surveillance of the operators carried out by various Directorates of the DGCA and Regulatory safety audits by DGCA. DGCA makes annual programme for all the surveillance/safety checks to be carried out by each Directorate and same is displayed on the website of the DGCA. The deficiencies observed are categorized depending upon the level of severity as class I and class II deficiencies. The Safety inspections by the operators are also examined during the safety checks by the DGCA Officers.